

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 761 of 1997

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

Amal Kumar Das

-VS-

D/o Posts

For the Applicant : None

For the Respondents: Mr. B.K. Chatterjee, Counsel

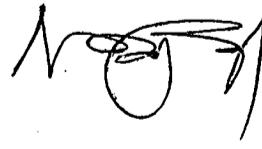
Date of Order : 09-02-2004

O R D E R

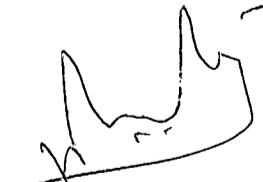
MR. NITYANANDA PRUSTY, JM

Neither the applicant nor his Ld. Counsel is present in Court to-day at the time when the case was taken up for hearing, in spite of repeated calls. However, Mr. B.K. Chatterjee, Ld. Counsel for the respondents is present. On verification of record it is found that on a good number of earlier dates also nobody appeared on behalf of the applicant. As it appears the applicant is no more interested to proceed in the case.

2. The O.A. is accordingly dismissed for default. No order as to costs.



Member (A)



Member (J)

DKN